

(KUMRI SELJA): A total budget of Rs.4.20 crores has been approved for the second phase (Post Literacy) of the Literacy Campaign in the State of Kerala. This is to be shared by the Central and State Governments in the ratio of 2:1.

A grant of Rs. 1.50 crores has been sanctioned to Kerala Saksharata Samiti on 3.3.1992 out of the Central share.

Sabarimala Temple

4677. SHRI GURUDAS KAMAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the women are not allowed to enter the Sabarimala temple in Kochi district;

(b) if so, the details thereof; and

(c) the remedial steps taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). The temple under reference is not a centrally protected monument. However, as informed by the State Government, it is a living shrine and women between the age of 10 and 50 are not allowed to enter the temple. Kerala High Court has also confirmed this restriction.

Godowns in Kerala

4678. SHRI THAYIL JOHN ANJALOSE: Will the Minister of FOOD be pleased to state:

(a) the amount sanctioned by the Government for the construction of godowns in Kerala during 1992-93;

(b) the number of godowns proposed to be constructed in the State;

(c) the location and the capacity of those

godowns, district-wise; and

(d) the progress made in this regard so far?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) An amount of Rs. 49 crores has been provided during 1992-93 for constructing godowns by Food Corporation of India in the entire country including Kerala. There is no separate allocation for individual States.

(b) to (d). A capacity of 5000 MT is under construction at Mulagunathukavu in Trichur District. Tentatively, Corporation proposes to construct additional capacity at Chingavanam, (Kottayam District), Mararikulam (Alappuzha District) and Payyanur (Kannur District) subject to availability of funds, land etc.

Manmad-Nardana Railway Line

4679. SHRI Z.M. KAHANDOLE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to construct new railway line between Manmad and Nardana via Malegaon Dhule in Central Railway;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) does not arise.

(c) Constraint of resources.

Notification on Chilka Lake

4680. SHRI SRIBALLAV PANIGRAHI

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether he held a meeting on ecology of Chilka Lake in the last week of July;
- (b) if so, the issues discussed and decisions taken thereon;
- (c) whether Government proposed to notify Chilka Lake of Orissa as an ecologically sensitive area;
- (d) if so, the details thereof; and
- (e) the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) to (e). The issues discussed in the meeting were regarding the environmental implications of the proposed prawn culture project in the Chilka lake, which is a joint venture of the government of Orissa and the Chilka Aquatic Farms Limited. The decisions taken in the meeting included the need of carrying out an environmental impact assessment study of the project by a multi-disciplinary team and notifying the Chilka lake as an ecologically sensitive area. Accordingly, the State government of Orissa has been advised to carry out an environmental impact assessment study of the project by a multi-disciplinary team. The proposal to notify the Chilka lake as an ecologically sensitive area is under examination.

Adarsh Sanskrit Mahavidyalaya Scheme

4681. SHRI LALIT ORAON:
SHRI RAMDEW RAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have constituted any committee to review the Adarsh Sanskrit Mahavidyalaya Scheme;

(b) if so, the details thereof;

(c) whether the committee has submitted its report;

(d) if so, the main recommendations thereof;

(e) the action taken/proposed to be taken by the Government on those recommendations;

(f) whether Adarsh Sanskrit Mahavidyalayas functioning in the country are being governed under the separate managements;

(g) if so, whether the Government propose to take over their management;

(h) if so, the details thereof; and

(i) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). The Government constituted in February 1998 a Committee of eminent Sanskrit Scholars to review the Adarsh Mahavidyalaya Scheme. The Committee consisted of the following:-

- (1) Dr. R. K. Sharma—Chairman
- (2) Shri C.R. Swaminathan—Member
- (3) Prof. Satyavrat Shastri—Member
- (4) A representative of the Rashtriya Sanskrit Sansthan, New Delhi.

Its terms of reference included review of